फ्रांस से ग्राण्विक पुर्नीववायन संयंत्र प्राप्त करने के लिए पाकिस्तान के प्रयास

*252 श्री स्रो३म् प्रकाश त्यागी : श्री जगदीश प्रसाद मायुर : श्री क्र^डगराव नारायण घुलप :

क्या विवेश मंत्री यह बताने की शुपा करेंगे कि :

(क) क्या सरकार का ध्यान समाचार पत्नों में हाल में छने इस आणय के समाचारी ओर दिलाया गया है कि पाकिस्तान आण्विक णस्त्र बनाने के लिए फ्रांस से आण्विक पुन-विधायन संयंत्र प्राप्त करने की कोशिश कर रहा है ; और

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ?

Pakistan's efforts to secure nuclear Reprocessing Plant from France

•232. SHI OMPRAKASH TYAG1: SHRI JAGDISH PRASAD MATHUR; SHRI KRISHNARAO NA-RAYAN DHULAP:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a recent press report with effect that Pakistan) is trying to secure nuclear reprocessing plant from France in order to manufacture nuclear weapons; and

(b) if so, what is Government's reaction thereto?]

[] English translation.

विदेश मंत्री (श्री य॰ व॰ चव्हाण)। (क) जी हां। हमने इस झाशय की रिपोर्ट देखी है कि पाकिस्तान में प्राणितक पुनविधायन संयंत्र की स्थापना करने के लिए एक करार हो गया है।

(ख) भारत सरकार ने शांतिपूर्ण उद्देश्यों के लिए परमाणु ऊर्जा के उपयोग का बराबर समर्थन किथा है और वह परमाणु अस्त बनाने में इसके उपयोग के जिरुद्ध रही है।

tETHE MINISTER OF EXTER-NAL AFFAIRS (SHRI Y. B. CHA-VAN): (a) Yes, Sir. We have seen reports to the effect that an agreement has been reached to set up a fuel reprocessing facility in Pakistan.

(b) The Government of India has consistently stood for the use of nuclear energy for peaceful purposes and has been opposed to its use for making nuclear weapons.]

Transport system In Delhi

•253. SHRI KHURSHED ALAM KHAN;

SHRI JAGDISH JOSHI;

SHRI KASIM ALI ABID:

SHRI PIARB LAL KUREEL VRF PIARE LALL, TALIB:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the transport in' public and private sector_s available in Delhi is not being utilised in a coordinated way;

(b) whether any tcheme for such coordination was prepared at any time; and

(c) what are Government's plan3 to ensure better coordination and maximum utilisation of the available capacity? THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHIL-ON): (a) to (c) A statement giving the information is laid on the Table of the Sabha.

Statement

Presuimably, the reference i\$s to coordination between the public and private sectors in the sphere of passenger road transport. The bulk of the passenger transport services in Delhi is provided by Delhi Transport Corporation. The route planning is done by the Corporation in such a manner that its services do not run parallel to those provided by the private bus owners.

In the context of the oil crisis, the Planning Commission has emphasised the need for shift from personalised to public transport. The outlays provided to the DTC, in 1974-75, 1975-76 and 1976-77 (Rs. 7.92, Rs. 3.30 and Rs. 6.50 crores likely for 1976-77 respectively) represent a significant step up over the outlays provided in the earlier years (Rs. 1.97 crores, 2.57 crores and Rs. 5.85 crores in 1971-72, 72-73 and 73-74).

As regards coordination between the Railways and D.T.C. at present, tke needs of city transport in Delhi are catered to mainly by the D.T.C. However, the Railways operate suburban services in Delhi which are being gradually strengthened.

National Highways in Gujarat

•254. PROF. RAMLAL PARIKH: SHRIMATI SUMrTRA G. KULKARNI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the financial allocations made in respect of national highways in Gu jarat during the year 1975-76; and what was the demand made by the State Government; and

(b) the number of national high ways in that State on which work is in progress at present?

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G.S. DHIL-LON): (a) A sum of Rs. 387.0Q lakhs has been allocated for the development of National Highways in Gujarat during 1975-76 and the final requirement sent by the State Government also totals upto this amount.

(b) Three.

Transfer of Telephone Connections

*255. SHRIMATI LAKSHMI KU-MARI CHUNDAWAT:

Will the Minister of COMMUNI-CATIONS be pleased to state:

(a) whether it is a fact that a telephone connection sanctioned under the special category of 'Public Man' is not allowed to be transferred in the nam_e of other person and if so, the reasons therefor;

(b) whether it is also a fact that a social worker has to face lot of difficulties in getting his telephone transferred from one place to another from where he proposes to continue his activities- and

(c) whether Government propose to relax the conditions for categories mentioned in parts (a) and (b) above?

THE MINISTER OF COMMUNI-CATIONS (SHRI S. D. SHARMA): (a) to (c) Transfer of telephones from the name of one person to another is at present permitted only in respect of OYT General Category telephones and telephones after they have been functioning for a period of three years. Transfer is not permitted in respect of these categories of telephones if sanctioned out of turn. Special category telephones including Public-men category are not allowed to be transferred since these are sanctioned on priority basis. Transfer is permitted in respect of all cate*gcries of telephones to the near relations after the death of the subscriber.

Shift of telephone from one location to another is permitted with